

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

ORDER


No.: 799

Dated: 27.01.2021

Consequent upon the transfer of Hon'ble Mr. Justice Rajesh Bindal and in partial modification of order No. 29 dated 15-06-2020, Hon'ble the Chief Justice has been pleased to allocate the Administrative Districts/Tribunals, which were assigned to Hon'ble Mr. Justice Rajesh Bindal, as follows:

S.No.	Name of the Hon'ble Judge	District/Tribunal
1	Hon'ble Mr. Justice Ali Mohammad Magrey	District Pulwama
2	Hon'ble Mr. Justice Dhiraj Singh Thakur	i. District Jammu ii. MACT, Jammu iii. Special Tribunal, Jammu.
3	Hon'ble Mr. Justice Tashi Rabstan	i. Labour Court and Industrial Tribunal ii. Sales Tax Appellate Tribunal

By Order

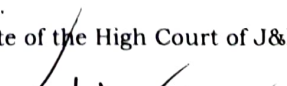

(Jawad Ahmed)
Registrar General

No: 26234-246/GS

Dated: 27.01.2021

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/ Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K Jammu;
4. Registrar Computers, High Court of J&K, Jammu;
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar;
6. Registrar Rules, High Court of J&K, Jammu.
7. Principal District Judge, Jammu and Pulwama, with the request to circulate the same among the Judicial Officers within their jurisdiction.
8. Presiding Officer, MACT, Jammu;
9. Presiding Officer/Member, J&K Special Tribunal, Jammu;
10. Presiding Officer, Labour Court and Industrial Tribunal, Jammu;
11. Presiding Officer, Sales Tax Appellate Tribunal, Jammu;
..... for information and compliance.
12. Incharge NIC for uploading the same on official website of the High Court of J&K.
13. Office file.


Registrar General